Property Return Secretary, Bihar Vidhan Sabha

From 174, Islampur Constituency

I, Rajib Ranjan son of Late Sh Ram Sharan Prasad Singh Aged 62 years, resident of 158, MIG, Kankarbagh, Patna – 800020.

1. Details of PAN and status of filing of Income-tax return:

Srl No	Name	Permanent Account No. (PAN)	The financial year for which the last income tax return has been filed	Income tax paid (in Rs.)
1	Self	AATPR0842J	2012-13	12,98,946
2	Spouse – Manju Prasad	AAEPP8142Q	2012-13	11,58,630
3	Dependent 1			
4	Dependent 1			

The following case(s) is/are pending against me in which cognizance has been taken by the court:

SI, No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, section of the act and description of the offence for which cognizance taken:	NIL
(b)	Name of the court case no, and date of order taking cognizance:	NIL
(c)	Details of appeal(s) / application9s) for revision (if any) filed against the above order(s)	NIL

 Cases in which I have been convicted by a court of law (other those referred to in Form 26:

(a)	The details of cases, section of the act and description of the offence for which convicted	NIL
(b)	Name of court(s) case no. and date9s) of order(s)	NIL
(c)	Punishment imposed:	NIL

- That I give herein below the detail of the assets (movable and unmovable of my self, my spouse and all dependents:
 - A) Detail of movable assets:
 - Assets in joint name indicating the extent of joint ownership will also have to be given
 - In case of deposit / investment, the details including serial no. amount date of deposit the scheme, name of bank institution and branch are to be given.
 - Value of bonds / shares / debentures as per the current market value in stock exchange in respect of listed companies and as per books in case of non listed companies should be given.
 - Dependent, here means a person substantially dependent on the income of the candidate.

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5. Detail including amount is to be given separately in respect of each investment.

SI. No.	Description	Self	Spouse Manju Prasad	Depen- dent 1	Depen- dent 2
i)	Cash in hand	45,000 + 45.48 Lacs (from sale of Ancestral Land)	40,000		
ii)	Details of deposits in bank account (FDR, Term deposits and all other types of deposits including saving account) deposits with Financial institutions, Non banking financial companies and Coopsocieties and the amount in each such deposits	PF & Retirement Benefits FDR in SBI Bank 65 Lacs PPF 13.52 Lacs SB A/cs SBI Patna 1.2 Lacs SBI Janpath 12.48 Lacs (Recieved from brother Rs. 11.5 lac) Bank of India 2.14 Lacs Axis Bank 1L	PF & Retirement Benefit s FDR IOB 80 Lacs FDR HDFC 20 Lacs Saving Bank Accounts IOB 35 Lacs IDBI 15 Lacs HDFC 5 Lacs (Received from brother Rs. 30 lacs)		
iii)	Details of investment in Bonds / Debentures / Shares and units in companies / Mutual funds and other and the amount	Rashtriya Sahara Bond for Rs. 3 Lcs as on 2009	BHEL company shares 400 deposited to BHEL Rs 1.20,000 originally sanctioned 200 shares then split to 400 as on 31.03.11		
			TELCO 135 shares originally sanctioned two shares @ 900 per share in 1979 then in multiple split to 135 as on 31.03.2011		
iv)	Details of invesetment in NSS, Postal Savings, Insurance policies and investment in any financial instrument in post office or insurance	LIC Policy no. 120494885 of Rs 5 Lacs LIC Policy no. 1204947819 of Rs. 1 Lac	LIC Policy no. 121594576 of Rs. 1 Lac		



	company and the amount			
v)	Personal loan / advance given to any person or entity including firm. Company, trust etc and other receivables from debtors and the amount		NIL	
vi)	Motor vehicle / aircraft/ ship details of make, regn no. etc year of purchase and amount	Indica Car Model 2002 Mahindra XUV 500 Model 2012	Vento, Model 2013	
vii)	Jewellery bullion and valuable thing (give detail of weight and value		Got gift in marriage gold jewellery (2 Kg) & silver utensils	
viii)	Any other assets such as value of claim / interest	One double barrel gun and one riffle inherited from father. One revolver in 2005 costing Rs. 25,000		
ix)	Total Value	Rs. 152.41 Lacs	Rs. 157.70 Lacs	

B) Detail of Immovable Assets:

- (Note 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
 - 2 Each land or building or apartment should be mentioned separately in this format.

SI. No.	Description	Self	Spouse Manju Prasad	Depen- dent 1	Depen- dent 2
i)	Agriculture Land Locations Survey Number Area (Total measurement in Acres)	VPO Khushalpur Distt Nalanda Nearly 6.75 acres joint property			
	Whether inherited property	Yes			
	Date of purchase in case of self acquired property	Ancestral Land Sold 7.07 Acres at Chaukari Bigha as joint property at Rs. 45.48 lacs			
	Cost of Land (in case of purchase) at the time of	2011			



	purchase)			1
	Any investment on the land by way of development, construction etc. Approximate Current Market Value	80 Lacs		
ii)	Non Agricultural Land Locations Survey Number Area (Total measurement in Acres) Whether inherited property Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase) Any investment on the land by way of development, construction etc.		BHEL Karamchari Society, Bangalore 40x60 Sq. Ft No possession in 2013 Rs. 19 Lacs	
iii)	Commercial Building Locations Survey Number Area (Total measurement in Acres) Whether inherited property Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase) Any investment on the	NIL 5,000 sq ft. Joint property with wife Manju Prasad at Sultanpur village Delhi 2012 (to be registered) Rs. 90 lacs (Sold property 291C DDA in Rs. 65 lacs. Rs. 5 lac from	Rs. 20 lac by wife Manju Prasad	



	development, construction etc			
	Approx. current market value.			
iv)	Residential Building Locations Survey Number		A) 4/102, East End Apartment, Mayur Vihar, Phase-I, Ext.	
			B) Flat 274 Vinayak Apartments BHEL Society Sector 62, Noida	
	Area (Total measurement in Acres)		A)1650 Sq. Ft B)1800 Sq Ft	
	Whether inherited property		No	
	Date of purchase in case of self acquired property		02.07.98 18.01.02	
	Cost of property (in case of purchase) at the time of purchase)		8 Lacs 17.5 Lacs	
	Any investment on the land by way of development, construction etc			
v)	Others (such as interest in property		1	
vi)	Total Value of (i) to (v) above	150 Lacs	64.50 Lacs	

 I give herein below the details of liabilities / dues to public financial institution as and government:

01	government:				
SI. No.	Description	Self	Spouse Manju Prasad	Depen- dent 1	Depen- dent 2
i)	Loans or dues to Bank / Financial institution Name of Bank of FI Amount outstanding Nature of Loan	Loan of Rs. 8 Lacs from Assembly for purchase Motor Car			
ii)	Load or dues to any individuals entity other than mentioned in (i) above Name Amount outstanding				

Nords

	Nature of loan			
	Any other liability			
	Grand total of liabilities			
iii)	Government Dues			
100	Dues to departments			
	dealing with govt.			
	accommodation			
	Dues to department			
	dealing with supply of			
	water			
	D. and Landson described	1		
	Dues to departments dealing with supply of	- 100 100		
	electricity			
	electricity			
	Dues to departments			
	dealing with supply of			
	telephone / mobile			
	Dues to departments			
	dealing with govt.			
	transport (incl aircrafts			
	and helicopters)			
	11232			
	Income Tax Dues			
	Wealth Tax Dues			
	vveaith Tax Dues			
	Service Tax Dues			
	Colvido Fan Daca			
	MCD Property Tax Due			
	Sales Tax Dues		- 2	
	40000000			
	Any Other Dues			
	112 112 112	2		
	Grand total of all govt.			
	dues			

Detail of profession or occupation: 6.

a) Self

b) Spouse MLA, 174, Islampur, Nalanda

Delhi

Manju Prasad, Reitred as General Manger, BHEL, New

My educational qualification is as under: 7.

- MSC (Physics) from Patna University
- DMM (FMS) from Delhi University
- DPM (FMS) from Delhi University

8. Abstract of the details given in (1) to (8) above:

1	Name of candidate		Shri Rajib Ranjan		
2	Full postal address		158, MIG Flat, Kar	karbagh,	Patna
3	Number and Name of and state	the constituency	174, Islampur, Nal		
4	Number of cases in v under passed (other referred to in Form 26)	er than those	N	IIL	
	Total number of pend the court(s) have taken		N	IIL	
5	PAN of		Yes for which last income tax return filed	Income tax paid	
	Candidate - Rajib Ranjan		2012-13		98,946
	Spouse - Manju Prasa		2012-13	1	1,58,630
	Dependents			-	
6	Cost of A	Assets & Liabilitie	s in Rupees are ten	tative	
	Description	Self (Lacs)	Spouse (Lacs)	Depn-1	Depno -2
Α	Movable Assets (Total value)	152.41	157.70		
В	Immovable Assets	150.00	64.50		
7	Liabilities		NIL		
	Government dues (To	tal)			
	Loans from bank, finand other (Total)		8 lacs from Assem	bly	
8	Highest education qua	lification:			
	a) MSC Physics from I b) DMM (FMS) from D c) DPM (FMS) from D	Patna University elhi University			

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- a) There is no case of conviction or pending case against me other than those mentioned in item 3 & 4 above.
- I, my spouse, or my dependents do not have any assets or liability, other than those mentioned in item 5 & 6 above.

		11.12.20013	
Verified at	this the	day of	2013.

(DEPONENT) 11-12-13